

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 1832
TO BE ANSWERED ON 13.02.2023**

E-SHRAM PORTAL

†1832. SHRI NARENDRA KUMAR:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the nodal officer who is responsible for the e-Shram portal registration process at the State level;**
- (b) the percentage of targeted number of registrations received as on date;**
- (c) the district-wise details thereof in Rajasthan; and**
- (d) the State-wise shortfall in comparison to targeted numbers of registrations received as on date, if any and the district-wise details thereof in Rajasthan?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a): State Labour Department is responsible for the e-SHRAM portal registration process at the State-level.

(b) & (c): As on 6th February, 2023, 74.46% of targeted number of registrations have been done on e-SHRAM portal.

The district-wise details of registration on e-SHRAM portal for the State of Rajasthan is at Annexure-I.

(d): As on 6th February 2023, State-wise shortfall in comparison to the targeted numbers of registrations on e-SHRAM is at Annexure-II.

ANNEXURE REFERRED TO IN REPLY TO PART (b) & (c) OF LOK SABHA UNSTARRED QUESTION NO. 1832 FOR 13.02.2023 REGARDING E-SHRAM PORTAL RAISED BY SHRI NARENDRA KUMAR

| Sl.No | Districts | Total Registrations |
|--------------|------------------|----------------------------|
| 1 | JAIPUR | 12,52,857 |
| 2 | ALWAR | 7,36,997 |
| 3 | BHARATPUR | 6,12,151 |
| 4 | BARMER | 5,45,674 |
| 5 | BHILWARA | 5,43,015 |
| 6 | NAGOUR | 5,28,023 |
| 7 | AJMER | 4,87,490 |
| 8 | JODHPUR | 4,86,968 |
| 9 | SIKAR | 4,73,726 |
| 10 | DHOLPUR | 4,02,008 |
| 11 | JHALAWAR | 3,97,546 |
| 12 | JHUNJHUNU | 3,76,492 |
| 13 | JALORE | 3,58,013 |
| 14 | DAUSA | 3,56,961 |
| 15 | KOTA | 3,52,869 |
| 16 | CHURU | 3,50,542 |
| 17 | GANGANAGAR | 3,49,338 |
| 18 | HANUMANGARH | 3,43,239 |
| 19 | BIKANER | 3,35,237 |
| 20 | UDAIPUR | 3,34,467 |
| 21 | KARALI | 3,31,930 |
| 22 | TONK | 3,09,745 |
| 23 | BANSWARA | 3,08,960 |
| 24 | PALI | 3,07,172 |
| 25 | SAWAI MADHOPUR | 2,79,243 |
| 26 | BARAN | 2,75,255 |
| 27 | CHITTORGARH | 2,67,056 |
| 28 | BUNDI | 2,29,430 |
| 29 | DUNGARPUR | 2,23,004 |
| 30 | RAJSAMAND | 2,02,559 |
| 31 | SIROHI | 1,77,591 |
| 32 | PRATAPGARH | 1,73,274 |
| 33 | JAISALMER | 79,808 |
| | TOTAL | 1,27,88,640 |

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 1832 FOR 13.02.2023 REGARDING E-SHRAM PORTAL RAISED BY SHRI NARENDRA KUMAR

| Sl. No | State | Registration Target | Total Registration | Registration Shortfall |
|--------|--|---------------------|---------------------|------------------------|
| 1 | UTTAR PRADESH | 6,66,07,163 | 8,30,07,307 | -1,64,00,144 |
| 2 | ODISHA | 1,29,79,773 | 1,33,26,847 | -3,47,074 |
| 3 | CHHATTISGARH | 82,42,144 | 82,55,714 | -13,570 |
| 4 | LAKSHADWEEP | 20,491 | 2,428 | 18,063 |
| 5 | LADAKH | 80,926 | 28,749 | 52,177 |
| 6 | ANDAMAN AND NICOBAR ISLANDS | 1,16,770 | 28,489 | 88,281 |
| 7 | THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU | 1,72,402 | 72,858 | 99,544 |
| 8 | CHANDIGARH | 3,24,372 | 1,74,106 | 1,50,266 |
| 9 | HIMACHAL PRADESH | 20,86,547 | 19,23,236 | 1,63,311 |
| 10 | SIKKIM | 1,93,270 | 24,187 | 1,69,083 |
| 11 | UTTARAKHAND | 31,50,240 | 29,71,918 | 1,78,322 |
| 12 | PUDUCHERRY | 3,95,791 | 1,76,381 | 2,19,410 |
| 13 | MIZORAM | 3,46,988 | 58,230 | 2,88,758 |
| 14 | ARUNACHAL PRADESH | 4,39,728 | 1,40,504 | 2,99,224 |
| 15 | TRIPURA | 11,67,542 | 8,44,379 | 3,23,163 |
| 16 | GOA | 4,44,150 | 56,268 | 3,87,882 |
| 17 | NAGALAND | 6,29,914 | 2,18,610 | 4,11,304 |
| 18 | JAMMU AND KASHMIR | 38,09,769 | 33,70,849 | 4,38,920 |
| 19 | MANIPUR | 8,65,632 | 4,04,822 | 4,60,810 |
| 20 | MEGHALAYA | 9,42,678 | 2,87,289 | 6,55,389 |
| 21 | JHARKHAND | 1,08,06,305 | 91,38,892 | 16,67,413 |
| 22 | DELHI | 52,39,058 | 32,51,498 | 19,87,560 |
| 23 | WEST BENGAL | 2,78,90,604 | 2,57,87,511 | 21,03,093 |
| 24 | HARYANA | 78,97,313 | 52,54,344 | 26,42,969 |
| 25 | PUNJAB | 84,39,584 | 54,95,838 | 29,43,746 |
| 26 | ASSAM | 99,69,971 | 69,26,226 | 30,43,745 |
| 27 | KERALA | 99,95,844 | 59,03,547 | 40,92,297 |
| 28 | BIHAR | 3,49,43,979 | 2,85,58,007 | 63,85,972 |
| 29 | TELANGANA | 1,07,83,075 | 40,80,088 | 67,02,987 |
| 30 | MADHYA PRADESH | 2,39,00,510 | 1,68,78,156 | 70,22,354 |
| 31 | ANDHRA PRADESH | 1,50,92,950 | 79,14,507 | 71,78,443 |
| 32 | GUJARAT | 1,78,84,271 | 91,49,681 | 87,34,590 |
| 33 | RAJASTHAN | 2,26,89,152 | 1,27,88,640 | 99,00,512 |
| 34 | KARNATAKA | 1,89,17,552 | 74,03,604 | 1,15,13,948 |
| 35 | TAMIL NADU | 2,17,95,554 | 83,59,615 | 1,34,35,939 |
| 36 | MAHARASHTRA | 3,44,80,382 | 1,34,55,210 | 2,10,25,172 |
| | TOTAL | 38,37,42,394 | 28,57,18,535 | 9,80,23,859 |
